

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/3025/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 9th May, 2022.

Sub: Station leave permission.

Ref:- Your letter No. DJNB/2578, dtd 05.05.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with official vehicle, at own cost, from the evening of 07.05.2022 till the morning of 09.05.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sgt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/3026/A, dated , 09-05-2022

Copy to:

1. The Project Manager, Gauhati High Court.

Sgt
JT. REGISTRAR (VIGILANCE)

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